

**Regularisation of unauthorised
capacity of Drug Industry**

393. SHRI SANAT KUMAR RAHA :
Will the Minister of PETROLEUM
AND CHEMICALS be pleased to state:

(a) whether Government are considering
any proposal to regularise all the unautho-
rised excess capacity in the drug industry;
and

(b) if so, what are the reasons thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF PETROLEUM AND
CHEMICALS (SHRI K. R. GANESH) : (a)
and (b) The Committee on Drugs and
Pharmaceuticals Industry headed by Shri
Jaisukhlal Hathi is examining the various
aspects of drug industry. The report of the
Committee is expected by April, 1975 and
decision on the question of excess
production of drugs will be taken only
thereafter.

**Unauthorised Expansion of Drug
Industry**

394. SHRI SANAT KUMAR RAHA:
Will the Minister of PETROLEUM
AND CHEMICALS be pleased to state
whether Government have taken any step
so far to prevent and penalise unauthorised
expansion of drug industry ?

THE MINISTER OF STATE IN THE
MINISTRY OF PETROLEUM AND
CHEMICALS (SHRI K. R. GANESH): The
Committee on Drugs and Pharmaceuticals
Industry headed by Shfi Jaisukhlal Hathi is
examining the various aspects of drug
industry. The report of the Committee is
expected by April, 1975, and decision on the
question of excess production of drugs will
be taken only thereafter.

395. [Transferred to the 5th March, 1975]

**Appointment of criminals at
Dhanbad Railway Division**

396. SHRI NIREN GHOSH :
SHRI SASANKASEKHAR
SANYAL:

Will the Minister of RAILWAYS be
pleased to state :

(a) whether his attention has been drawn
[to a report published in "The Coalfield

Gazette" an English Weekly published from
Dhanbad, under the caption "Seven
Notorious Criminals appointed in Dhanbad
Railway Division"; and

(b) if so, what are the facts thereof ?

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS (SHRI BUTA
SINGH) : (a) and (b) Though the pub-
lication in the "Coalfield Gazette" has not
come to the Ministry's notice, it has come to
light that a few persons obtained temporary
appointments on the basis of letters which
are suspected to be forged. The matter has
been referred to the Police authorities at
Dhanbad for investigation.

**Study on profitability of Drug
Industry**

397. SHRI A. G. KULKARNI :

Will the Minister of PETROLEUM AND
CHEMICALS be pleased to state:

(a) whether Government's attention has
been drawn to a news-item which appeared
recently in the Economic Tinier under the
caption 'Study on profitability of Drug
Industry' and particularly the large profits
earned by the foreign drug companies which
are ultimately repatriated ; and

(b) what steps Government propose to
weaken the hold of the foreign drug com-
panies and bring them in the public sector ?

THE MINISTER OF STATE IN THE
MINISTRY OF PETROLEUM AND
CHEMICALS (SHRI K. R. GANESH):
(a) Yes. Sir.

(b) Govt. have taken the following
measures to regulate the expansion of
foreign companies and encourage the
growth of Indian Sector of the industry:

(i) The Indian sector of the industry is
given preference in approval of manu-
facturing schemes;

(ii) Manufacture of increasing number of
bulk drugs through public sector under-
taking;

(Hi) Industrial licences are usually not
issued to foreign firms for producing for-
mulations unless linked with the production
of bulk drugs;